

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2002

ANSWERED ON:27.08.2007

NON PAYMENT OF SALARY/ PF/ PENSION /GRATUITY BY PUBLIC AND PRIVATE SECTORS

Athawale Shri Ramdas;Deshmukh Shri Subhash Sureshchandra;Khan Shri Sunil

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has received complaints regarding non-payment of Salaries, Provident Fund, Gratuity, Pension and other payments by various Public Sector Undertakings (PSUs) and private companies to their employees/labourers in the country particularly in Delhi each of last three years;

(b) if so, the details and reasons therefor, State-wise and Company-wise;

(c) whether the Employees/labourers are on the verge of starvation due to non-payment of wages; and

(d) if so, the steps being taken by the Government to ensure payment of such dues to the said employees/labourers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a)to(d): Information is being collected and will be laid on the Table of the House.